

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-OCW-199 OF 2020

IN

WRIT PETITION NO.896 OF 2019.

Abhijit Satyavan Dessai

...Applicant.

Vs

Rakhi Naik @ Rakhi Amit Naik
@ Rakhi Pabhudessai Naik

...Respondents.

Shri C. A. Ferreira and Shri D. Zaveri, Advocates for the applicant.

Coram:- DAMA SESHADRI NAIDU, J.

Date:4th December 2020.

P.C.

Earlier when the proceedings were pending, the third respondent was brought on record through an amendment, but the cause title of the judgment does not reflect the third respondent's name.

At page 18 in paragraph 42, the date in the fourth line ought to be 21.2.2019 instead of 7.2.2019.

At page 35 in paragraph 95, the date in the second line ought to be 6.9.2017 instead of 6.9.2019.

Besides, there shall be correction as regards name as indicated in paragraph 3(d) of the application for speaking to the minutes.

Registry will reflect these changes and issue a corrected copy of the judgment.

DAMA SESHADRI NAIDU, J.

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